

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

101(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020.**

**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold
Industries Ltd. & Ors.**

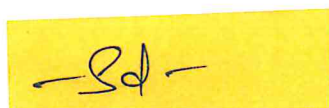
UNDER SECTION 9 OF IRC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Puneet Yadav, Mr. Tarun Arora, Advocates for the Petitioner		
		Mr. Avinash Sharma, Advocate for the Respondent		


ORDER

Request for adjournment has been made on behalf of Ld. Counsels for both the parties. The Hon'ble Arbitrator is in the process of finalizing the report. It is stated that the same shall be submitted before this Bench within three days.

Be listed on 27th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**